

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Wednesday THE 18th Day Of September 2024  
COURT HALL NO.6 SITTING AT DHARWAD BENCH  
at 02:30PM  
BEFORE  
**THE HON'BLE JUSTICE RAVI V HOSMANI**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
<b>MATTER PERTAINING TO PRINCIPAL BENCH BENGALURU PRONOUNCEMENT OF JUDGEMENT / ORDER</b>			
1	MFA 4847/2016 (TCR K/B)	(MV, I) <i>PET: THE LEGAL MANAGER O MAHESH</i>	<i>RES: BAGYAMMA AND OTHERS NAGALINGAPPA K FOR R1 TO R3 V/O DTD 10/1/24 NOTICE TO R4 IS HELD SUFFICIENT R4- HALIMBI</i>
<b>ORDERS</b>			
2	RP 314/2024 REG: AWAITING SERVICE OF NOTICE IN R/O R2 & R4 (DATE)	(,) <i>PET: THE STATE OF KARNATAKA AND OTHERS GA</i>	<i>RES: SMT RAJALAKSHMAMMA AND OTHERS  R1 - RAJALAKSHMAMMA - SD R3 - HARISH R - SD R5 - ROOPA R - SD R6 - N CHANNAPPAIAH - SD R7 - N BALARAJU - SD R8 - N UMASHANKAR D - SD R9 - N MAHADEVAN - SD R10 - RAJAMMA - SD R11 - NIRMALA C - SD R12 - G ARASA SHETTY - SD R13 - N SIDDAPPA SHETTY - SD R14 - A NANDISH - SD R15 - SAROJAMMA M - SD R16 - RAJESHWARI S - SD R17 - UMADEVI - SD</i>

**COURT HALL NO:35**

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